

1 CONC-1633-2025 IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR BEFORE HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, CHIEF JUSTICE & HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 21st OF APRIL, 2025

CONTEMPT PETITION CIVIL No. 1633 of 2025

DUKHIRAM JHARIYA

Versus

SHRI DHARMENDRA SINGH AND OTHERS

Appearance:

Shri Ajeet Kumar Singh, Advocate for the petitioner.

<u>ORDER</u>

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

At petitioner's request, the contempt petition is dismissed as withdrawn.

(SURESH KUMAR KAIT) CHIEF JUSTICE (VIVEK JAIN) JUDGE

MSP